

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 31

IA 2/2022 in CP 3638/MB/2018

CORAM:

SH. PRABHAT KUMAR

SH. H.V. SUBBA RAO

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.03.2023**

NAME OF THE PARTIES: - **Union of India V/s Infrastructure Leasing & Financial Services Ltd & Ors**

Appearance (via video-conference):

For the Applicant-IA 2 : Aditya Jalan and Shreya Choudhary,
Advocates

For the Respondent : None present

Section 241-242, 242 (4) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 04.05.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

H.V. SUBBA RAO
MEMBER (JUDICIAL)

Vedant Kedare